

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

48. CA/10/2022 CP/1299(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **01.03.2023**.

NAME OF THE PARTIES: Ms. Ravinderkaur Savadi
Vs.
Avontec Automation Private Limited

SECTION: 241(1) of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on **21.03.2023 high on Board**.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)

/z/